

HIGH COURT OF SIKKIM
GANGTOK

No. 51/HCS

Dated: 08.10.2021

NOTIFICATION

In supersession to Notification No. 15/HCS dated 21.06.2018, Hon'ble the Acting Chief Justice is pleased to re-constitute the Internal Complaints Committee in terms of the High Court of Sikkim (Prevention, Prohibition & Redressal) Regulation, 2013 as under:

1. Hon'ble Mrs. Justice Meenakshi Madan Rai, **-Chairperson**
Hon'ble the Acting Chief Justice, High Court of Sikkim.
2. Mr. A.K Upadhayay, **-Member**
Senior Advocate, Gangtok
3. Mrs. Kesang Diki Bhutia, **-Member**
Advocate, Gangtok
4. Mrs. Gita Bista, **- Member**
Advocate, Gangtok
5. Mrs. Binita Pradhan, **- Member**
Deputy Registrar-cum-PS to
Hon'ble Justice Bhaskar Raj Pradhan,
Judge, High Court of Sikkim
6. Mrs. Yousa Lachenpa, **-Member**
Member Secretary,
Sikkim State Commission for Women, Government of Sikkim.

By Order,

Sd/-

(K.W. Bhutia)

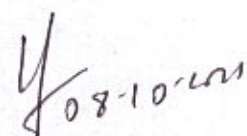
REGISTRAR GENERAL

Memo No.: V(141) 'B'/Confdl/HCS/ 5612-5655

Dated: 08.10.2021

Copy to:

1. The Additional Registrar-cum-PPS to Hon'ble the Acting Chief Justice, High Court of Sikkim.
2. Mr. A.K Upadhayay, Senior Advocate, Gangtok.
3. Mrs. Kesang Diki Bhutia, Advocate, Gangtok.
4. Mrs. Gita Bista, Advocate, Gangtok.
5. Mrs. Binita Pradhan, Deputy Registrar-cum-PS to Hon'ble Justice Bhaskar Raj Pradhan, Judge, High Court of Sikkim.
6. Mrs. Yousa Lachenpa, Member Secretary, Sikkim State Commission for Women, Government of Sikkim.
7. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
8. The Secretary General, Supreme Court of India, New Delhi.
9. Deputy Registrar, Ministry of Law & Justice, Department of Justice, Government of India, New Delhi.
10. Registrar General, High Court of _____.
11. All District & Sessions Judge.
12. Legal Remembrance-cum-Secretary, Law Department, Government of Sikkim.
13. Director, Sikkim Judicial Academy.
14. Additional Director, Sikkim Judicial Academy.
15. Member Secretary, Sikkim State Legal Services Authority.
16. All Chief Judicial Magistrate-cum-Civil Judge.
17. All Senior Civil Judge-cum-Judicial Magistrate.
18. All Civil Judge-cum-Judicial Magistrate.
19. President, Sikkim High Court Bar Association, Gangtok, East Sikkim.
20. President, Bar Association of Sikkim (High Court and Subordinate Courts) Gangtok, East Sikkim.
21. President, Namchi Bar Association, Namchi, South Sikkim.
22. All Section incharge, High Court of Sikkim.
23. Computer Cell for uploading in the official website.
24. File.
25. Guard File.


(Jyoti Kharka)
REGISTRAR